

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:6366

ANSWERED ON:06.05.2013

REMOVAL OF LIQUOR SHOPS ALONG NHS

Abdulrahman Shri ;Gowda Shri D.B. Chandre;Singh Shri Ravneet

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the number of accidents occurred onNHs due to intake of alcohol during thelast three years and the current year alongwith the details of the survey, if any,conducted by the Government in thisregard;
- (b) whether the presence of liquor shopsalong the National Highways (NHs) is oneof the reasons for fatal accidents occurringon various NHs across the country;
- (c) if so, whether the Government hastaken any action in consultation with theState Governments for removal of liquorshops along the NHs; and
- (d) if so, the details thereof and thenumber of liquor shops removed along theNHs during the said period, State andNH-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) The State-wise details of road accidents caused due to intake of alcohol/drugs during 2009 to 2011 (the latest available data) are given in Annexure. The detail ofnumber of road accidents occurred on National Highways due to intake of alcoholis not separately maintained.
- (b) Road accidents occur due to the complex interaction of a number of factors which also include intake of alcohol and drugs. Intake of alcohol / drugs by drivers resulted in 24,655 road accidently and 10,553 fatalities in 2011. Data on road accidents caused due to the presence of liquor shops along the National Highways (NHs) is not compiled separately.
- (c) & (d)Licensing of liquor shops is covered under Excise Policy of the States. The Chief Secretary/Principal Secretary/Secretary (Transport) of all States/UTs have been requested by this Ministry on 26.08.2007, 01.12.2011 and 11.03.2013 to remove existing liquor shops along National Highways and not to issue fresh licenses to Liquor vendors for operating shops along National highways. It was advised that States/UT's must review cases where licenses had already been given in the past to open liquor shops along NHs and take corrective action. The details of liquor shops removed along the NHshave not been furnished by States/UTs.